

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1290/2003
M.A.NO.1159/2003

Wednesday, this the 21st day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

1. Suman Kumar Sharma
s/o Late Shri W.R. Sharma
r/o DA/20-F, Hari Nagar
New Delhi-64
2. Ved Prakash Dwivedi
s/o Shri V.D. Dwivedi
r/o 53-A, Pocket D-6
Sector VI, Rohini,
Delhi-85

.. Applicants

(By Advocate: Dr. Sumant Bhardwaj)

Versus

1. Govt. of NCT of Delhi
through the Chief Secretary
New Secretariat, Players'
Building, IP Estate,
New Delhi-2
2. Union Public Service Commission
through its Secretary
Dholpur House
Shajahan Road, New Delhi
3. Principal Secretary (Irrigation & Flood)
5/9, Underhill Road,
Rajpur Road, Delhi-54

.. Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

MA-1159/2003

MA-1159/2003 is allowed subject to just exceptions. Filing of joint application is permitted.

OA-1290/2003

By virtue of the present application, the applicants assail the order of the respondents whereby they have given/allocated four posts to the direct recruits. In this regard, applicants' contention is that there cannot be given four posts. ~~In this regard, The~~

AS Ag

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(2)

applicants have also given a representation dated 29.4.2003.

2. At this stage, when the representation of the applicants is pending, we dispose of the present application directing the Principal Secretary (Irrigation & Flood Control), Delhi, respondent No.3 to look into the aforesaid representation of the applicants and pass a speaking order preferably within four months of the receipt of a certified copy of the present order and convey to the applicants.

(Govindan S. Tampi)
Member (A)

/sunil/

Ag
(V. S. Aggarwal)
Chairman